CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

OA No.420/98

Wednesday, the 18th day of March 1998.

CORAM

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN HON'BLE MR S.K. GHOSAL, ADMINISTRATIVE MEMBER

- K.Abraham
 Telecom Technical Assistant
 O/o the Sub Divisional Engineer
 External North, Kottayam.
- 2. K.J. Thomas Telecom Technical Assistant., 0/o S.D.E. External (C), Kottayam.
- 3. P.V. Mathew Telecom Technical Assistant Telephone Exchange Pallickathodu
- 6. M.J. Jeseph Telecom Technical Assistant O/o Sub Divisional Engineer Phones, Kanjirappally.
- 5. E.C.Somaraj
 Telecom Technical Assistant
 Secondary Switching Area Installation
 Kottayam.
- 6. P.T.Joy
 Telecom Technical Assistant
 Telephone Exchange
 Gandhi Nagar
- 7. Cherian P.C. Telecom Technical Assistant E-10 B Exchange (Power Room) Changanacheery.
- 8. N.K.Ramachandran
 Telecom Technical Assistant
 Telephone Exchange
 Thalayolaparambu.
- 9. B.Sivaprasad
 Telecom Technical Assistant
 O/o Sub Divisional Engineer
 External (West), Kottayam.

... Applicants.

(By advocate Mr Sasidharan Chempazhanthiyil)

Versus

- Chief General Manager KeralaCircle Thiruvananthapuram.
- Director General Telecom Department New Delhi.
- Union of Indiarep. by its Secretary Ministry of Communication New Delhi.

• ...Respondents.

(By advocate: Mr MHJ David)

The application having been heard on 18.3.98, the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN

After making submission for quite some time,
learned counsel, for the applicant wants to withdraw
an
the application with liberty to file appropriate
application. Liberty is granted. The OA is closed
as withdrawn.

(S.K. GHOSAL)

ADMINISTRATIVE MEMBER

(A.V.HARIDASAN) VICE CHAIRMAN

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